HIGH COURT OF JUDICATURE AT BOMBAY,
NAGPUR BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Nagpur** that on **Thursday, 4th April 2024 and Friday, 5th April 2024** :

I

The Division Bench comprising of the **Hon'ble The Chief Justice** and the **Hon'ble Shri. Justice Nitin W. Sambre** will take up the matters pertaining to Division Bench, as per the board to be notified separately.

II

The **Hon'ble Shri. Justice Abhay J. Mantri** will sit singly and take up matters pertaining to Single Bench as per the Board to be notified separately.

High Court, Appellate Side, Bombay.)
Date : 1st April 2024)

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)